## ASSAM ACT VIII OF 1964

THE ASSAM LEGISLATIVE ASSEMBLY MEMBERS' SALARIES AND ALLOWANCES (AMENDMENT) ACT, 1964

(Received the assent of the Governor on the 30th April 1964)

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An

further to amend the Assam Legislative Assembly Members' Salaries and Allowances Act, 1958.

Preamble Whereas it is expedient to amend further the Assam Assam Act Legislative Assembly Members' Salaries and Allow-140. XIV of ances Act, 1958, hereinafter called the Principal Act, in the manner hereinafter appearing;

It is hereby enacted in the Fifteenth Year of the Republic of India as follows:—

Short title, extent and commencement.

- 1. (i) This Act may be called the Assam Legislative Assembly Members' Salaries and Allowances (Amendment) Act, 1964.
  - (ii) It shall be deemed to have come into force with effect from the 1st April, 1963.

Amendment 2. In Section 4 of the principal Act.—
(3) of Sec-

tion 4 of Assam Act For clause (3) the following shall be substituted XIV of 1958, namely:—

"(3) a fixed travelling allowance of one hundred, and fifty rupees per mensem for the purpose of tours on public purposes to be drawn in the similar manner as is prescribed for salaries in a separate form to be prescribed by rules made by the State Government in this behalf."

[Price .06 Paise]

AGP (Leg) 28/64-6037-28-8-61.